

HIGH COURT OF MEGHALAYA
SHILLONG
NOTIFICATION

Dated, Shillong, the 18th February, 2026

No. HCM.II/73/2025/5: In pursuance of the approval of Hon'ble the Chief Justice, a Screening Committee is hereby constituted for the purpose of scrutinizing the service records of Judicial Officers to assess their eligibility for grant of Assured Career Progression (ACP), with the following composition:

1. Registrar (Administration), High Court of Meghalaya – **Convenor**
2. Registrar (Judicial Service), High Court of Meghalaya – **Secretary**
3. Joint Registrar (Listing), High Court of Meghalaya – **Member**

The Committee shall examine the relevant service records/particulars of the Judicial Officers and submit its report/recommendations to the competent authority for further consideration.

REGISTRAR GENERAL

Memo No. HCM.II/73/2025/5-A

Dated, Shillong, the 18th Feb., 2026

Copy to:

1. Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, for favour of her Ladyship's kind information.
2. Private Secretary to Hon'ble Mr. Justice H. S. Thangkhiew, Judge, High Court of Meghalaya, for favour of his Lordship's kind information.
3. Private Secretary to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, for favour of his Lordship's kind information.
4. Private Secretary to Hon'ble Mr. Justice B. Bhattacharjee, Judge, High Court of Meghalaya, for favour of his Lordship's kind information.
5. Registrar (Administration), High Court of Meghalaya, Shillong, for favour of kind information and necessary action.
6. Registrar (Judicial Service), High Court of Meghalaya, Shillong, for favour of kind information and necessary action.
7. Joint Registrar (Listing), High Court of Meghalaya, for favour of kind information and necessary action.
8. Systems Analyst, High Court of Meghalaya, Shillong, for uploading the same on the official website.
9. Notice Board.
10. Office File.

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REGISTRAR GENERAL